

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 09.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.223/201 7	-	For hearing	252(3)	Technical Ceramics Private Limited Vs ROC

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

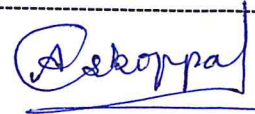
REPRESENTATION TO WHOM

SIGNATURE

ASHWINI KOPPAL

9916323026

TECHNICAL  
CERAMICS  
PRIVATE LIMITED.  
CP No. 223/2017.



**ORDER**

PCS for Petitioner is present. Report from ROC not received.  
Acknowledgement for service of ROC filed by the Counsel. List it on  
30.01.2018.

  
Member (T)

  
Member (J)